

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 10 of 2011

Dated: 29th August, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

**Tata Power Trading Co. Appellant (s)
Versus
M.E.R.C. Respondent (s)**

Counsel for the Appellant(s) Mr. Avijeet Kr. Lala
Mr. Sitiesh Mukherjee
Ms. Mandakini Ghosh
Counsel for the Respondent (s) : Mr. Buddy A Ranganadhan
Ms. Richa Bharadwaja for R-1
Mr. Sanjay Sen for R-2

ORDER

Heard learned Counsel for the appellant and also the learned
Counsel for respondent No. 2.

Post the matter for further **hearing on 2.9.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK